



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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February 02, 2024

**Auction of State Government Securities**

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹26,710 Crore** (Face Value).

Sr. No.	State/UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Year)	Type of Auction
1	Andhra Pradesh	1000	-	5	Yield
		500	-	12	Yield
		1000	-	15	Yield
		500	-	17	Yield
		1000	-	19	Yield
2	Assam	1000	-	10	Yield
3	Bihar	2000	-	15	Yield
4	Chhattisgarh	1000	-	8	Yield
5	Gujarat	1000	-	2	Yield
		1000	-	7	Yield
6	Haryana	1000	-	12	Yield
7	Jammu and Kashmir	630	-	30	Yield
8	Madhya Pradesh	1500	-	16	Yield
		1500	-	17	Yield
9	Maharashtra	2500	-	11	Yield
		2500	-	12	Yield
10	Mizoram	80	-	16	Yield
11	Punjab	250	-	Reissue of 7.78% Punjab SGS 2037 issued on January 03, 2024	Price
		250	-	Reissue of 7.79% Punjab SGS 2038 issued on January 03, 2024	Price
12	Rajasthan	1500	-	10	Yield
13	Telangana	1000	-	11	Yield
		1000	-	21	Yield
14	Uttar Pradesh	3000	-	10	Yield
	<b>TOTAL</b>	<b>26,710</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 06, 2024 (Tuesday)**. The Government Stock up to Ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions, subject to a maximum limit of One per cent of its notified amount for a single bid per stock as per the '[Scheme for Non-competitive Bidding Facility](#)'. Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 06, 2024 (Tuesday)**. **between 10:30 A.M. and 11:30 A.M. and non-competitive bids should be submitted between 10:30 A.M. and 11:00 A.M.**

In case of technical difficulties, Core Banking Operations Team may be contacted (email: [cbot@rbi.org.in](mailto:cbot@rbi.org.in); Phone no: 022-27595666, 022-27595415, 022-27523516).

For other auction related difficulties, IDMD Auction Team can be contacted (email: [auctionidmd@rbi.org.in](mailto:auctionidmd@rbi.org.in); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office (email: [pdomumbai@rbi.org.in](mailto:pdomumbai@rbi.org.in); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website (<https://rbi.org.in/web/rbi/forms>) before the auction timing ends.

The yield percent per annum or the price as the case may be, expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield / minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and in multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **February 06, 2024 (Tuesday)** and payment by successful bidders will be made during banking hours on **February 07, 2024 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the **new stock**, interest will be paid half yearly on **August 07** and **February 07** of each year till maturity. For the **re-issued Government Stock**, **interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity**. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

**Ajit Prasad**  
Director (Communications)